CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A.No.109/06

Monday this the 10th day of April 2006

CORAM:

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER

Baby Mathew, S/o.Mathew, Fitter Auto HS, Material Organisation, Naval Base, Kochi. Residing at Kaniyamkandathil House, Purapuzha P.O., Thodupuzha.

...Applicant

(By Advocate Mr.A.J. Varghese)

Versus

- 1. Flag Officer Commanding in Chief, Head Quarters, Southern Naval Command, Kochi
- 2. The Director Staff Grievance Office, Naval Aircraft Yard (K), Naval Base, Kochi.
- 3. Mr.Dhanaraj,
 Master Craftsman,
 Command Transport Workshop (CTW), Navel Ball,
 Kochi.

...Respondents

(By Advocate Mr.T.P.M.Ibrahim Khan, SCGSC [R1-2])

This application having been heard on 10th April 2006 the Tribunal on the same day delivered the following:-

ORDER

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

The applicant is a Fitter Auto High Skill in the Material Organisation of the Southern Naval Base, Kochi and is seeking a promotion to the post of Chargeman as he has passed the test conducted by the competent authority. He submitted a representation to promote him since there is a vacancy.

- 2. When the matter came up for hearing, counsel for the applicant submitted that he will be satisfied if a direction is given to the respondents to consider the representation at Annexure A-4.
- 3. In the interest of justice, we direct the 1st respondent to consider and dispose of Annexure A-4 representation of the applicant and convey a decision to him within a period of two months from the date of receipt of a copy of this order. No order as to costs.

(Dated the 10th day of April 2006)

GEORGE PARACKEN JUDICIAL MEMBER

SATHI NAIR VICE CHAIRMAN

Cat. Jai

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